

No. DSJ/Bilaspur/Reader/2021-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 30th June, 2021.

OFFICE ORDER.


It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that in order to break the chain of transmission of Covid -19 virus, the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

Cases fixed for hearing.

30.06.2021

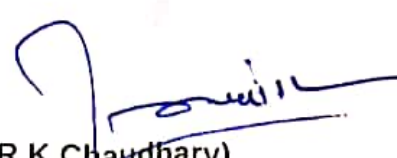
Cases adjourned for effective hearing.

02.09.2021


(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2021- Dated Bilaspur, the 30th June, 2021.
Copy forwarded to:- 3360.

- 1 The President Bar Association, Bilaspur/ Ghumarwin for information.
- 2 . The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad , Criminal Ahlmad and Clerk-cum-Typist of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.


(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.

No. Civil Judge/JMIC/BLP/Reader/2021-
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1st CLASS,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 30th June, 2021.

OFFICE ORDER.

Pursuant to the office order endorsement No. DSJ/BLP/EC/Misc/2019 dated 14th June, 2021 of the Ld. District & Sessions Judge, Bilaspur, it is notified for information of the concerned litigants and Advocates that the Civil and Criminal cases except the cases fixed for statement of accused U/S 313 Cr.P.C., defence/defendant's evidence, arguments/orders, Juveniles and cases which are more than 7 years old fixed for today i.e. 30.06.2021 shall be taken up for effective hearing:

Civil and Criminal case date on which the cases fixed for.	Civil Cases Date on which the case will be taken on.	Criminal cases Date on which the case will be taken on.
30.06.2021	16.07.2021	28.07.2021

sd/-
(Nikita Tahim)

Civil Judge-cum-JMIC,
Bilaspur, H.P.

Endst. No. Civil Judge/JMIC/BLP/Reader/2021-1508 Dated: 30.06.2021.

Copy forwarded to:-

1. The Assistant Programmer, Computer Branch office of Ld. District & Sessions Judge, with direction to upload this order on the website of District Courts' Bilaspur.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. Reader of this Court, for compliance.
5. Criminal/Civil Ahlmads of this office for information and necessary compliance with the direction to place the copy of this office order on the files.
6. Notice Board of this Court.

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Civil Judge-cum-JMIC,
Bilaspur, H.P.